

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

30.

C.P. (IB)/1176(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **28.06.2024**

NAME OF THE PARTIES: Small Industries Development Bank Of
India (Sidbi) (Through Resolution
Professional Ms. Poonam Basak)
Vs.
Mr. Anil Anand

SECTION: 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Ms. Mitali Bhatt a/w Adv. Ayush Rajani i/b AKR Legal, Ld. Counsel for the Financial Creditor present. Mr. Mahesh Dube, Ld. Counsel for the Personal Guarantor present.
2. Ld. Counsel for the Personal Guarantor submits that they have filed the transfer application for clubbing the connected matters. The decision is pending before the Principal Bench, Delhi. The Counsel requested to list this CP after result from the Principal Bench.
3. List this matter for further consideration on **31.07.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)